

20
BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD



C.P. (I.B) No. 5/7/NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2018

Name of the Company: Phoenix ARC Pvt Ltd.
(Trustee of Phoenix Trust FY 14-9)
V/s.
Nagaur Water Supply Company Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SHASHVATA SHUKLA	ADVOCATE	RESPONDENT	
2.	Ashish c. Doshi	PCS	Applicants	

ORDER

PCS Mr. Ashish Doshi is present for the Financial Creditor/ Petitioner. Advocate Mr. Shashvata Shukla i/b Advocate Mr. Sharvil Majmudar present for Respondent.

On the request of Respondent, the matter is adjourned.

List the matter on 29.05.2018 as a last chance.


MANORAMA KUMARI
MEMBER JUDICIAL
Dated this the 23rd day of April, 2018.


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL